

**GOVERNMENT OF INDIA  
URBAN DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:463  
ANSWERED ON:27.02.2013  
ISSUANCE OF PROVISIONAL CERTIFICATE  
Jaiswal Shri Gorakh Prasad ;Rama Devi Smt.

**Will the Minister of URBAN DEVELOPMENT be pleased to state:**

- (a) whether the Government has issued provisional certificate for regularization of certain colonies in Delhi which are not even in existence;
- (b) if so, the details thereof, colony-wise and the reasons therefor; and
- (c) the action taken / proposed to be taken against the officials responsible for the same?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SMT. DEEPA DASMUNSHI)

(a) to (c) The Provisional Regularisation Certificates (PRCs) have been issued to 1218 colonies on the basis of the documents submitted by the Residents Welfare Associations in pursuance to clause 4.6.1 to 4.6.3 inserted by amendment dated 16.06.2008 to the Regulation dated 24.3.2008. As per the said clause there was no requirement for prior ground validation of existence of the colony. A total number of 895 colonies have so far been identified and regularized as per regulations. Other unauthorized colonies are under scrutiny as per laid down guidelines.